Central Administrative Tribunal, Principal Bench New Delhi

> C.F. No.334/2002 IN O.A. No.1471/2002

New Delhi this the 10th day of Sept., 2002

Hon'ble Mr. Kuldip Singh, Member (J) Hon'ble Mr. M. P. Singh, Member (A)

R.K. Varun,
Deputy General Manager,
S/o Shri Nain Singh, aged about 45 years,
R/o 119, Sctor-2S, Vaishali,
Ghaziabad-201010. - Petitioner
(By Advocate: Shri Rajiv Kumar for M/s S.R. Associates)

## Versus

- 1. Shri Vinod Vaish,
  The Secretary, Union of India,
  Department of Telecommunications,
  Govt. of India, Sanchar Bhawan,
  New Delhi.
- Dr.D.P.S. Seth,
   Member (Service),
   Department of Telecommunications,
   Govt. of India, Sanchar Bhawan,
   New Delhi.
- 3. Shri Ranbir Khanna, Sr.D.D.G. (Vigilance), West Block No.I, Wing No.2, R.K. Puram, New Delhi-110066.

- Respondents

## ORDER (ORAL)

## Mr. Kuldip Singh, Member (J)

Learned counsel for the petitioner submits that the respondents have complied with the directions of this Tribunal and, therefore, he wants to withdraw the present CP.

In this view of the matter, CP is dismissed as

withdrawn.

M.F. Singh

Member(A)

Kuldip Singh )
Member(J)

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